DELHI LEGISLATIVE ASSEMBLY LIST OF BUSINESS

(Brief summary of proceedings)
Thursday 18th December, 2008/Agrahayan 27, 1930 (Saka)

No.

NATIONAL SONG (VANDE MATARAM)

1.	OBSERVANCE OF SILENCE
	Being the First sitting of the Fourth Assembly constituted after the General
	election held in November, 2008, the Members observed two Minutes silence to mark
	the solemnity of the occasion
2.	PAPERS LAID ON THE TABLE
	Assembly Secretary lay a copy of the Notification No. 308/ DL-LA/ 2008 dated
	11 th December, 2008 of the Election Commission of India regarding the results of the
	general election to the Legislative Assembly of the National Capital Territory of Delhi
	held on the 29 th November,2008.
3.	OATH OR AFFIRMATION
	Members shall make or subscribe Oath or Affirmation and
	Sign the Roll of Members and assume their seats in the House.

Siddharath Rao Secretary

Note: Members are requested to peruse the procedure mentioned in the Bulletin Part-II regarding oath or affirmation.